

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. ACARICIDE INDIA PRIVATE LIMITED	
1 Name of corporate debtor	M/s. Acaricide India Private Limited
2 Date of incorporation of corporate debtor	21-09-1995
3 Authority under which corporate debtor is incorporated / registered	RoC - Hyderabad
4 Corporate Identity No./ Limited Liability Identity No. of corporate debtor	U24120TG1995PTC021775
5 Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, MIG-88, Road No.1, KPHB, Phase-1, Kukatpally, Hyderabad-500 072.
6 Date of closure of Insolvency Resolution Process	04-01-2020
7 Liquidation commencement date of corporate debtor	21-01-2020
8 Name, address, email address, Telephone Number and the Registration Number of the Liquidator	Mr. Madasa Kumar H.No.11-5-39/4/A, Road No.8, Venkateswara Colony, Saroomagar, Hyderabad, Telangana, 500035. Email: kumarmadas@gmail.com Phone: 9866512519
9 Last date for Submission of claims	24-02-2020
Notice is hereby given that the Hon'ble National Company Law Tribunal - Hyderabad has ordered the commencement of liquidation of the Acaricide India Private Limited on 21-01-2020. The stakeholders of ACARICIDE INDIA PRIVATE LIMITED are hereby called upon to submit the proof of their claims, on or before 24-02-2020, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Date: 25th January 2020 Place: Hyderabad MADASA KUMAR Liquidator	


Madasa Kumar
 MBA, LL.B.
Advocate & Insolvency Professional
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